## LOK SABHA UNSTARRED QUESTION NO. 1951 TO BE ANSWERED ON 9<sup>th</sup> DECEMBER, 2021

## **LPG through Ration Shops**

1951. SHRI KANUMURU RAGHU RAMA KRISHNA RAJU:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has taken the decision of selling of LPG Cylinders in Ration Shops; and
- (b) if so, the details thereof and if not, the reasons therefor?

## **ANSWER**

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली) MINISTER OF STATE IN MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAMESWAR TELI)

(a) & (b) As per the Targeted Public Distribution System(TPDS) Control Order 2015, the licenses to the Fair Price Shop(FPS) owners are issued by the respective State Governments/UTs keeping in view the viability of the FPSs and they are empowered to allow sale of commodities other than the food grains distributed under the TPDS at the FPS to improve the viability of fair price operations. Accordingly, the States of Maharashtra, Goa and Rajasthan have already allowed the FPSs to sell Mini LPG cylinders. However, Department of Food and Public Distribution has further provided a common meeting ground to States/UTs and the Oil Marketing Companies to take the initiative of sale of Mini LPG Cylinders at FPS, forward.

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